

ई मेल/स्पीड पोस्ट



भारत सरकार
कॉर्पोरेट कार्य मंत्रालय
कार्यालय रजिस्ट्रार ऑफ कम्पनीज
स ह शासकीय समापक
हिमाचल प्रदेश कॉर्पोरेट भवन
प्लॉट नंबर 4.बी सेक्टर 27.बी चंडीगढ़
फ़ोन नंबर 0172-2639415, 2639416
No.LLP-24/HP/Strike off/ 859

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE REGISTRAR OF COMPANIES
CUM OFFICIAL LIQUIDATOR,
HIMACHAL PRADESH, CORPORATE BHAWAN
PLOT NO.4-B, SECTOR 27B, CHANDIGARH
PHONE NO.0172-2639415, 2639416

Dated 18/4/2021

Notice In the matter of Section 75 of the Limited Liability Partnership Act, 2008 read with Rule 37 (2) of Limited Liability Partnership Rules 2009.

List of the LLPs which have made an application in Form 24 for striking off their respective names from the Register in pursuance to Rule 37 (1) (b) of the Limited Liability Partnership Rules, 2009.

| SI. NO. | SRN | FORM NAME | LLPIN | LLP NAME |
|---------|-----------|-----------|----------|---------------------------------|
| 1 | L00730077 | FORM 24 | AAA-4177 | DIVYA HIMACHAL MEDIA LLP |
| 2 | M04468138 | FORM 24 | AAF-2224 | PIXELHIVE SOLUTIONS LLP |
| 3 | M04470290 | FORM 24 | AAC-0984 | ACCUBYTE SOLUTIONS LLP |
| 4 | M04637260 | FORM 24 | AAA-7148 | TAAWI IT SOLUTIONS LLP |
| 5 | M04839635 | FORM 24 | AAF-5931 | SIGMA TECHNICAL SOLUTIONS LLP |
| 6 | M05118971 | FORM 24 | AAG-6820 | ADYBIZ SOLUTIONS LLP |
| 7 | M05537782 | FORM 24 | AAB-2186 | GADIVA CONSULTING LLP |
| 8 | M06142640 | FORM 24 | AAE-3404 | TREKHIGH TRAVEL CONSULTANTS LLP |
| 9 | M06336317 | FORM 24 | AAD-0591 | PAAMSTECH-SOLUTIONS LLP |
| 10 | M06806400 | FORM 24 | AAF-1048 | SAKRIYA ONLINE SOLUTIONS LLP |
| 11 | M07595655 | FORM 24 | AAC-1110 | TRINETRA TEXPRO LLP |
| 12 | M09544909 | FORM 24 | AAG-9165 | RVS CORPORATE SERVICES LLP |
| 13 | M09560459 | FORM 24 | AAG-5469 | DKAS CLEANING SERVICES LLP |
| 14 | M10296606 | FORM 24 | AAG-0027 | FANATICO ENGINEERS LLP |
| 15 | M11432960 | FORM 24 | AAL-4532 | PROTAXOLUTION LLP |
| 16 | M11486099 | FORM 24 | AAJ-4656 | CAREMILL SCIENCE LLP |
| 17 | M12061701 | FORM 24 | AAM-6228 | SAINIK DETERGENT POWDER LLP |
| 18 | M14067060 | FORM 24 | AAG-8779 | AYUSH HEALTH REACTIVE LLP |

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|----|-----------|---------|----------|--------------------------------------|
| 19 | M14067078 | FORM 24 | AAG-7281 | AYUSH BODY REVIVAL INDIA LLP |
| 20 | M14186712 | FORM 24 | AAA-8683 | SRIJAN DHAULADHAR TECHNOLOGIES LLP |
| 21 | M14728281 | FORM 24 | AAH-9349 | HIKEURBIZ INFOTECH LLP |
| 22 | M16686040 | FORM 24 | AAP-6176 | VYAPI PACKAGING LLP |
| 23 | M17270414 | FORM 24 | AAQ-1406 | MOUNTY PURE BEVERAGES & AQUATICS LLP |
| 24 | M17777525 | FORM 24 | AAB-7372 | T R HOSPITALITIES LLP |
| 25 | M19842715 | FORM 24 | AAQ-1667 | OCUOS CONSULTING SERVICES LLP |
| 26 | M19925247 | FORM 24 | AAK-0692 | ALIFEROUS EVENT ORGANIZERS LLP |

- 1) Notice is hereby given that the Registrar of Companies has received applications in Form 24 from the above said LLP's under section 75 of the LLP Act, 2008 and Rules 37 (1) (b) of the LLP Rules, 2009 for removal of its/their name (s) from the register of LLP's either on the grounds that not carrying on any business or operation for a period of one year or more and has made an application in Form 24 to the Registrar of Companies with the consent of all partners of LLP for strike off its name from the Register.
- 2) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above mentioned LLP's from the register of LLP's.
- 3) Any person objection to the proposed removal or strike off names of the LLP's from the Register of LLP's may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.



(Shyam Sunder)
 Registrar of Companies
 Cum-Official Liquidator
 Himachal Pradesh at Chandigarh